

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**(IB)-346(ND)2018**

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2018**

**NAME OF THE COMPANY: M/s. Ultimate Infracity Pvt. Ltd. V/s. M/s.  
Bulland Buildtech Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

**For the Petitioner: Mr. Kushagra Bansal, Advocate**

**For the Respondent: None**

**ORDER**

Request for an adjournment is being made on behalf of the Applicant. At his request, adjourned to 13<sup>th</sup> August, 2018.



**(Deepa Krishan)  
Member (T)**



**(Ina Malhotra)  
Member (J)**